

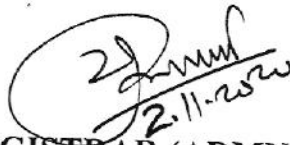
RAJASTHAN HIGH COURT, JODHPUR

CORRIGENDUM

NO. G/I/A-4(i)(a)/03/19/

Dated : 02-11-2020

In pursuant to Circular No. 31/P.I./2020 dated 27.10.2020, whereby clarification regarding Child Care Leave for the employees of Subordinate Courts have been issued, it is to inform that P.I. No. "31/P.I./2020" shall be read P.I. No. "32/P.I./2020".



REGISTRAR (ADMN.)

NO. G/I/A-4(i)(a)/03/19/ 5556

Dated : 02-11-2020

Copy forwarded to the following for information and necessary action :-

01. All the District & Sessions Judges.
02. Registrar (Classification), Rajasthan High Court, Jodhpur  
to upload the same on official website.
03. A.O.J. General Section, Rajasthan High Court, Jodhpur.



REGISTRAR (ADMN.)